

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

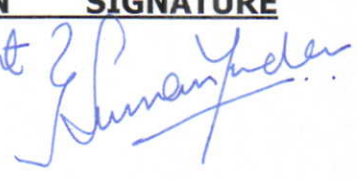

C. P. NO. 17/58/2013
CA. NO.

PRESENT: SMT. INA MALHOTRA
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.10.2016**

NAME OF THE COMPANY: Sh. Satya Bhushn Kaura Vs. M/s. DLF Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58

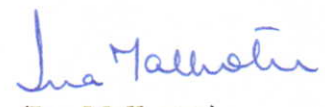
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.)	Mr. H.L. TIKKU	Senior Advocate	Respondent	
2.)	Ms. Suman Yadav	Advocate	,	
3.)	Ms. Lakshmi	Gurung	Petitioner }	
4.)	Ms. Easha	Kadian		

ORDER

Ld. Senior Counsel appearing for the respondents pointed out that the appeal pending before the Hon'ble High Court of Punjab & Haryana at Chandigarh has been adjourned on 11.11.2016.

2. It is therefore submitted that the issue in the present case being identical, it would be expedient to dispose off the present petition after the decision of Hon'ble High Court of Punjab & Haryana in the appeal proceedings.

3. To come up on 30.11.2016.


(Ina Malhotra)
Member Judicial